



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1230/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibyajyoti Mahanta,
Member, MACT No. III,
Kamrup (M), Guwahati

Dated Guwahati the 26th February, 2020.

Sub: **Casual leave.**

Ref:- Letter No. MACT No. III (11)/2020/125 dated 24.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer casual leave on 04.03.2020, has been granted.

The P.O. STAT & Member, MACT No. 1, Kamrup, Guwahati and in his absence the Member, MACT No. 2, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

1233

Rajan

Memo NO.HC.VII-16/2002/1231-1 dated 26.2.2020

Copy to.

1. The P.O. STAT & Member, MACT No. 1, Kamrup, Guwahati.
2. The Member, MACT No. 2, Kamrup, Guwahati .
3. The Systems Analyst, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)